

(b) The recommendations were not approved as they were based on the available data in the absence of the notified price for the bulk drug. The BICP Report recommending the price of the bulk drug Lynestrenol has been received on 25.7.1996. Notifications of bulk drug price and consequently of formulations based thereon will follow.

(c) The market price of the formulations based on the bulk drugs Pentoxiphylline and Lynestrenol charged by the leading manufacturers are available in the enclosed statement.

STATEMENT*Penoxphylline*

Sl No	Name of the Formulation/Strenght	Pack Size	Name of the Company	Price as per Drugs Today (Jan-March)
1	2	3	4	5
<i>Penoxphylline</i>				
1.	Erytal/400 mg Tabs.	10's	Recon	58.50
2.	Flexital/400 mg Tabs.	10's	Sun Pharma	58.86
3.	Flexital Inj./20 mg/ml	15ml	—do—	11.09
4.	Flopent/400 Inj./20 mg/ml	10's	knoll	59.84
5.	Flopent Inj./20 mg. Tabs.	5 × 15m/Amp.	—do—	72.00
6.	Knietal 400/400 mg	10's	Protec/Cipla	58.00
7.	Knietal Inj./20 mg per ml	15ml	—do—	14.39
8.	R.B. Flex /400 mg Tab. SR	10's	Tide	53.30
9.	RB Flex Inj/20mg/ml	15ml/Amp	—do—	11.70
10.	Trental/400 mg. Tabs	10's	Hoechst	59.84
11.	Trental Inj. /100+35mg. Sod. Chloride per 5ml.	15ml	—do—	14.40
<i>Lynestrenol</i>				
1.	Lyndiol Lirnenol Ethinlostradiol/0.5 mg Tabs.	22's	INFAR	13.50
2.	Orgametril Lynestrenol Inj./0.5 mg.	10's	—do—	26.30

[Translation]

Pilferage of Iron

4119. VAIDYA DAU DAYAL JOSHI : Will the Minister of RAILWAYS be pleased to state :

(a) whether there is a large scale pilferage of iron from locomotive engine repair shed at Kota;

(b) if so, the steps taken by the Government to check the pilferage to iron;

(c) whether tonnes of iron was seized from the shops of the junk dealers during the police raids, and

(d) if so, the action taken in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI SATPAL MAHARAJ) : (a) No, Sir.

(b) Does not arise. However, RPF staff is deployed for patrolling round the clock.

(c) and (d) Yes, Sir. It is a fact that on 12.6.96, a raid was conducted by RPF/Kota when iron scrap materials worth Rs. 85,000/- were recovered with the arrest of one junk dealer and two of his associates. A case in crime No. 26/96 dated 12.6.96 under the provisions of the RP(UP) Act has been registered by RPF/Kota against the accused.

[English]

Investment on Gauge Conversion

4120. SHRI BASU DEB ACHARIA : Will the Minister of RAILWAYS be pleased to state :

(a) whether the investment on gauge conversion has exceeded the Eighth Plan provision;

(b) if so, the amount of plan provision and the amount actually spent; and

(c) the plan heads from which the funds were diverted and the impact of such diversion on such essential operating requirements like track renewal repairs and maintenance of rolling stock, wagon procurement etc.?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI SATPAL MAHARAJ) : (a) Yes, Sir.

(b) The plan provision was Rs. 3900 crores which was increased to Rs. 4300 crores in consultation with the Planning Commission, by adding the credit obtained from the sale of scrap amounting to Rs. 400 crores. Against this the expenditure in the first four years and the outlay for the current year including credits is Rs. 4713.92 crores.

(c) The additional funds requirement have been met out of savings in other plan heads as per the actual expenditure and not by diversion of funds at the cost of other essential operating requirements.

[Translation]

Expansion of Rail Network

4121. SHRI RADHA MOHAN SINGH : Will the Minister of RAILWAYS be pleased to state :

(a) the names of the districts in Bihar not yet connected with adequate rail service,

(b) the steps taken by the Government for the expansion of rail lines in Bihar;

(c) whether the Government have prepared any scheme in this regard; and

(d) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI SATPAL MAHARAJ) : (a) Godda, District of Bihar has not yet been connected with rail line.

(b) to (d) Construction of a new line between Sakri and Hassanpur has been taken up. Besides the following surveys for new lines have been or are proposed to be taken up in Bihar :

1. Ranchi-Gaya via Hazaribagh
2. Rajgir to Hisua
3. Giridih and Koderma
4. Hazipur to Sagauli via Vaishali
5. Muzaffarpur-Sitamarhi
6. Khagaria to Kusheshwarasthan
7. Darbhanga to Saharsa
8. Bhaptiai to Nirmali
9. Kursela to Seharsa via Bihariganj
10. Banmankhi to Kishanganj
11. Nirmali to Saharsa
12. Madhepura to Jogbhani via Trivaniganj
13. Dehri-on-Sone Barwadih
14. Chunar-Sasaram
15. Barwadih-Chirmeri

[English]

4122. SHRI KRISHAN LAL SHARMA : Will the Minister of ENVIRONMENT AND FORESTS be pleased to state :

(a) whether Government are aware of the painful and fatal tests being carried out on the animals in the country to test the effects of chemicals used in the manufacture of cosmetics;

(b) if so, the facts in this regard,

(c) whether during the test large doses of a specific chemicals are forced into the stomach of the animals leading to their deaths;

(d) if so, the utility of such tests;

(e) whether Government are considering to issue directions to all manufacturers of cosmetics operating in India to carry the message on each packet of their product as 'Not used on Animals';

(f) if so, the details thereof; and

(g) if not, the reasons therefor?

THE MINISTER OF STATE OF THE MINISTRY OF ENVIRONMENT AND FORESTS (CAPT. JAI NARAYAN PRASAD NISHAD) : (a) Yes, Sir.

(b) The Drugs and Cosmetics rules formulated by the Bureau of Indian Standards, provide for mandatory testing of cosmetics on animals under Schedule 'S'. A list of such tests is placed in the enclosed statement.

(c) The tests are required to be performed as per the specific norms prescribed by the Bureau of Indian Standards;

(d) These tests are performed to evaluate the effects of chemicals in the cosmetic items for ascertaining possible harmful effects on human beings;

(e) to (g) The issue is under examination by the Committee for the Purpose of Controlling and Supervising Experiments on Animals.

STATEMENT

Table—1

Tests to be carried out on particular types of cosmetics

Sl. No.	Test	Type of Products
1.	2.	3.
1.	Primary skin irritation test	Skin and hair products
2.	Skin sensitization test	Skin, hair production, dentifrice, mouth wash
3.	Oral toxicity limit test	Dentifrice, mouth wash